

IN THE CENTRAL ADMINISTRATIVE TRIBUNAL
BANGALORE BENCH AT BANGALORE
MISCELLANEOUS APPLICATION NO.170/00136/2018
IN
ORIGINAL APPLICATION NO. 170/00985/2016
DATED THIS THE 11TH DAY OF APRIL, 2018

HON'BLE SHRI.PRASANNA KUMAR PRADHAN.....MEMBER (A)

1. Union of India,
Represented through Secretary,
Ministry of Defence,
South Block, DHQ Post,
New Delhi – 110 011

2. The Addl. Director General,
Directorate of Quality Assurance (Naval),
No. 5, West Block,
R.K. Puram,
New Delhi – 110 066.

3. The Chief Quality Assurance Officer,
Chief Quality Assurance Establishment
(Warship Equipment),
Jalahalli Camp Road,
Yeswanthpur Post,
Bangalore – 560 022.

4. The Controller,
Controller of Defence Accounts,
Lower Agaram,
Bangalore – 560 007

.... Applicants in MA/Respondents in OA

(By Shri Vishnu Bhat, Senior Panel Counsel)

V/s.

1. Shri A. Vijayakumar,
Aged 52 years,
S/o late A. Arokiadass,
Presently working as
Senior Draughtsman,
Chief Quality Assurance Establishment
(Warship Equipment),
Jalahalli Camp Road,
Yeswanthpur Post,
Bangalore – 560 022.

R/at No. 215, 2nd Main Road,

Kasturi Nagar,
Bangalore – 560 043.

2. Shri M.C. Anantharam,
Aged 54 years,
S/ M. Chidanandappa,
Presently working as
Senior Draughtsman,
Chief Quality Assurance Establishment
(Warship Equipment),
Jalahalli Camp Road,
Yeswanthpura Post,
Bangalore – 560 022.

R/at P-17/2, CQAE (WE) Residential Colony,
Jalahalli Camp Road,
Yeshwanthpura Post,
Bangalore – 560 022.

3. Shri S. Srinivasan,
Aged 58 years,
S/o A.V. Sathyanarayana,
Presently working as
Senior Draughtsman,
Chief Quality Assurance Establishment
(Warship Equipment),
Jalahalli Camp Road,
Yeswanthpur Post,
Bangalore – 560 022.

R/at No. 14, 14th Cross,
Kanakanagar, R.T. Nagar Post,
Bangalore – 560 032.

4. Late B John Benny,
S/o Late A. Benjamin,
Since deceased represented by
his mother Smt. Sarojamma,
Worked as Senior Draughtsman,
Chief Quality Assurance Establishment,
(Warship Equipment),
Jalahalli Camp Road,
Yeshwanthpura Post,
Bangalore – 560 022.

R/at No. 26, 'B' Type Quarters,
Robertson Road,
Frazer Town Post,
Bangalore – 560 005

...Respondents in MA/Applicants in OA

(By Advocate M/s Sathya Narayana Gopal Rao & Associates)

ORDER (ORAL)

HON'BLE SHRI PRASANNA KUMAR PRADHAN, MEMBER (A)

Both sides present. Shri Vishnu Bhat, learned counsel, appeared for the original respondents in place of Shri S. Prakash Shetty, learned counsel. Learned counsel for the original applicants is also present. This MA has been filed seeking three more months' time to comply the order passed by the Tribunal on 06.11.2017. Learned counsel for the original applicant expressed no objection for the extension of time.

2. Accordingly, MA for extension of time is allowed and three more months' time is granted to comply with the order passed by the Tribunal.

(PRASANNA KUMAR PRADHAN)
Member (A)

/ksk/